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Year		Loss
1965-66	Rs	1,01,06,403.95
1966-67	**	1.00,29,018.74
1967-68	**	99,77,383.82
1968-69	**	97,12,611.70
1969-70	**	79,72,863.10

## CENSORING CI- FILM 'MOHAMMAD BIT TUGHLAK.'

\*132. SHRI LOKANATH MISRA Will the Minist. r of INFORMATION AND BROADCASTING be pleased to state:

- (a) whethe a film titled 'Mohammed Bin Tughla t' was recently produced in Tamil Nadi by Shri Ramaswamy "Cho";
- (b) whethe the film was approved by the Govei mient of India after extensive cuts;
- (c) the reasons for extensive censoring of the i lm?

THE MINISTER OF STATE IN THE MIN1STF Y OF INFORMATION AND BROADCASTING (SHRIMATI NAND1NI SAIAPATHY): (a) to (c). The Tamil film 'Mohammed-Bin-Tughalak' directed by Shri Ramaswamy '( ho' was granted a 'U' certificate subj -ct to twenty cuts on February 27,1971. The cuts total approximately 83 meters while the total length of the fi m is about 4000 meters. The cuts were imposed in accordance with the Cinei latograph Act, 1952.

## TALWAR 70MMITTEE REPORT

\* 133. SHR S. B. BOBDEY: / SHR A. G. KULKARNI : SHR N.P. CHAUDHARI: / SHRI T.G. DESHMUKH: /.SHR B.S. SAVNEKAR:

Will the Minister of FOOD AND AGRICULTI RE be pleased to state:

wheth the Report of "Talwar Com nittee" has been submi-

tted to the Government about the items to be considered while fixing sugar and sugarcane prices; and

to Questions

(b) what are the salient features of this report and whether any effect has been given to the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE, (SHRI ANNA-SAHEB SHINDE): (a) The "Talwar Committee" was appointed to examine the basis on which the premium for increase in recovery over the basic minimum price of sugarcane should be determined. Its report has been received by the Government.

(b) The Committee recommended that the permium for every 0.1% increase in recovery over the basic minimum recovery should be proportionate to the basic minimum price of sugarcane linked to the minimum recovery percentage. Government, after considering the report however, decided to fix premium at 6.6 paise per quintal for the basic minimum price of Rs. 7.37 per quintal linked to a recovery of 9.4% or below, as against the premium of 5.36 paise per quintal applicable since the year 1967-68

## INDIAN REFUGEES FROM CEYLON

- \*87. SHRI HAMID ALI SCHA-MNAD: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) the number of Indians who came from Ceylon during the last two years; and
- (b) what steps Government have taken so far to rehabilitate them?

MINISTER OF LABOUR. EMPLOYMENT AND REHABILITATION (SHRI R.K. KHAD1LK.AR): (a) 5,764

> 1970 7,988.

†Transferred from the 31st March, 1971.